

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. 1519  
TO BE ANSWERED ON 04.12.2024**

**Coal Mining Development Agreement**

**1519 SHRI MUKESHKUMAR CHANDRAKAANT DALAL:  
SHRI NABA CHARAN MAJHI:  
SHRI BALYA MAMA SURESH GOPINATH MHATRE:  
SHRI TAPIR GAO:**

Will the Minister of *COAL* be pleased to state:

- (a) the expected economic impact of the recently executed coal mining development and production agreements for the Machhakata, Kudanali Lubri and Sakhigopal-B Kakurhi coal mines; and
- (b) the manner in which the said agreements are likely to contribute to the Government's goal of achieving self-sufficiency in coal sector?

**ANSWER**

**MINISTER OF COAL & MINES  
(SHRI G. KISHAN REDDY)**

(a) On 05.09.2024, Machhakata (Revised), Kudanali Lubri and Sakhigopal-B Kakurhi coal mines have been successfully allocated to NLC India Limited, Gujarat Mineral Development Corporation Limited (GMDC) and Tamil Nadu Generation and Distribution Corporation (TANGEDCO) respectively. Kudanali Lubri and Sakhigopal-B Kakurhi are partially explored blocks, while Machhakata (Revised) coal block is fully explored having reserve of 1377 MT and PRC of 30 MTPA which is expected to generate Annual Revenue of ~Rs. 2,991 crores and estimated investment of ~Rs. 4,500 crores upon its operationalization

(b) The peak-rated capacity of the Machhakata (Revised) coal mine is 30 MTPA while the other two mines are Partially Explored coal mines. Once operationalised, these mines are expected to reduce the coal imports in the country thereby substituting it with the domestically produced coal.

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